

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA -
Nomination of Judicial Officers to participate in the South Zone-II Regional Conference on “**Advancing Rule of Law through Technology : Challenges & Opportunities**” Scheduled to be held on 14.03.2026 and 15.03.2026 [P-1492] at Hyderabad – **Relief Arrangements – ORDERS – ISSUED.**

READ: 1. NJA/Dir/P-1492/2026/247, dt.24.01.2026, 11.02.2026 and 13.02.2026 received e-mail from the Hon’ble Director, National Judicial Academy, Bhopal.
2. High Court’s Letter in Roc.No.244/SO/2026, Dated:10.03.2026.

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ORDER ROC.NO.1406/2026 - B.SPL., DATED: 12.03.2026

The High Court made the following In-charge arrangements:

The Judicial Officers mentioned in Column No.2, vide High Court’s letters 2nd read above, are nominated to participate in the South Zone-II Regional Conference on “**Advancing Rule of Law through Technology : Challenges & Opportunities**” Scheduled to be held on 14.03.2026 and 15.03.2026 [P-1492] at Hyderabad.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri Vinod Kumar, I Additional Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.	Fast Track Special Judge for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.
2.	Smt. C.Ratna Padmavathi, Principal District and Sessions Judge, Jagtial.	I Additional District and Sessions Judge, Jagtial.
3.	Smt. P.Lakshmi Sharada, Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet.	Principal District and Sessions Judge, Nalgonda.

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4.	Sri V.Bala Bhaskar Rao, Principal District and Sessions Judge-cum-Family Court, Medchal-Malkajgiri District at Kushaiguda.	II Additional District and Sessions Judge-cum-I Additional District and Sessions Judge- cum-II Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-Additional Family Court, Medchal-Malkajgiri District at Kushaiguda.
5.	Smt. Suneetha Kunchala, Principal District and Sessions Judge, Peddapally.	Fast Track Special Courts for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Peddapally.
6.	Smt. C.M.Rajya Lakshmi, Senior Civil Judge-cum-Asst. Sessions Judge, Adilabad.	Senior Civil Judge-cum- Assistant Sessions Judge, Nirmal.
7.	Smt. A.Nirmala, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mancheri.	Additional Senior Civil Judge- cum-Assistant Sessions Judge, Mancheri.
8.	Sri P.Laxmana Chary, Senior Civil Judge-cum-Assistant Sessions Judge, Rajanna Sircilla	Senior Civil Judge-cum-Asst. Sessions Judge, Vemulawada, Rajanna Sircilla District.
9.	Smt. M.Kalpana, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Khammam.	I Additional Senior Civil Judge- cum-I Additional Assistant Sessions Judge, Khammam.
10.	Sri V.Eswaraiah, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Mahabubnagar.	Secretary, District Legal Services Authority, Mahabubnagar.
11.	Smt. G.Kalarchana, Principal Senior Civil Judge-cum- Assistant Sessions Judge, Wanaparthy.	Additional Senior Civil Judge- cum-Additional Assistant Sessions Judge, Wanaparthy.
12.	Sri D.V.R.Tejo Karthik, Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Sangareddy.	Additional Senior Civil Judge- cum-Additional Assistant Sessions Judge, Sangareddy.
13.	Sri P.Purushotham Rao, Principal Senior Civil Judge-cum- Principal Assistant Sessions Judge, Nalgonda.	Additional Senior Civil Judge- cum-Additional Assistant Sessions Judge, Nalgonda.

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14.	Sri A.Pradeep, Senior Civil Judge-cum-Asst. Sessions Judge, Warangal.	Secretary, District Legal Services Authority, Warangal.
15.	Sri T.Kanhya Lal, Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu.	Principal Senior Civil Judge- cum-Assistant Sessions Judge, Hanumakonda.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Conference.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the Principal District and Sessions Judges/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Conference, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving duty and reporting to the said conference at Hyderabad.
 2. The nominated officers are entitled only for actual journey time.



**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044.
4. The Sessions Judge, Hyderabad.
5. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES/DISTRICT TREASURY OFFICERS:**

1) Adilabad	2) Mancherial	3) Jagtial
4) Rajanna Sircilla	5) Peddapally	6) Khammam
7) Mahabubnagar	8) Wanaparthy	9) Sangareddy
10) Nalgonda	11) Suryapet	12) Medchal-Malkajgiri
		District at Kushaiguda
13) Warangal	14) Mulugu	

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6. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.
7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS:**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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